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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1192/2002

This the 21st day of May, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

In the matter of :

D.S. Kataria
S/o Shri Hira Lal Kataria
R/o D 11/37, Sector-8,
Rohini, Delhi.

... Applicant

(By Advocate: Sh. R. K. Shukla)

Versus

Union of India, through

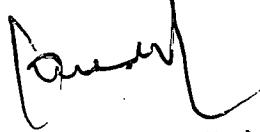
1. Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.
2. Joint Director
Census Operation
Old Secretariat
Delhi-54.

... Respondents.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant seeks to withdraw the OA
with liberty to file the same afresh. OA is dismissed as
withdrawn with liberty to file a fresh OA, if so advised.


(KULDIP SINGH)

Member (J)

'sd'